

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 65 of 2013 &
IA No.103 of 2013

Dated : 2nd July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Lanco Amarkantak Power Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Akhil Sibal,
Mr. Deepak Khurana,
Mr. Vikas Mishra,
Mr. Archit Virmani
Mr. Sakya Chaudhari

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Mr. Apoorve Karol &
Mr. Chirag Kher for R-2
Mr. Aditya Dewan for r.3
Ms. Suparna Srivastava for R.4

ORDER

Heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **04.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg